

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 5540 OF 2001

M/S P. VAIKUNTA SHENOY & CO.

Appellant (s)

VERSUS

P. HARI SHARMA

Respondent(s)

(With office report )

Date: 25/10/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. MATHUR

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Appellant(s)

Mr. V.B. Joshi, Adv.

Mr. Kailash Pandey, Adv.

For Respondent(s)

Mr. G.V. Chandrashekhar, Adv.

Mrs. Anjana Chandrashekhar, Adv.

Mr. P.P. Singh, Adv.

UPON hearing counsel the Court made the following  
ORDER

Mr. G.V. Chandrashekhar, learned counsel for the respondent  
resumed his arguments at 10.35 a.m. and concluded at 11.10 a.m.

Hearing concluded. Judgment reserved.

(Ajay Kr. Jain)  
Court Master

(Vijay Dhawan)  
Court Master